

- (2) A copy of the Prevention of Food Adulteration (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 938 in Gazette of India dated the 12th June, 1971, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT—639/71].

REPORTS UNDER BANKING COMPANIES
(ACQUISITION AND TRANSFER OF
UNDERTAKINGS ACT)

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI K. R.
GANESH): I beg to lay on the Table a
copy of the following documents (Hindi and
English versions) under-subsection (8) of
section 10 of the Banking Companies
(Acquisition and Transfer of Undertakings)
Act, 1970 :—

- (i) Report on the working and activities of the Central Bank of India for the period 19th July to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (ii) Report on the working and activities of the Bank of India for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (iii) Report on the working and activities of the Punjab National Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (iv) Report on the working and activities of the Bank of Baroda for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (v) Report on the working and activities of the United Commercial Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (vi) Report on the working and activities of the Canara Bank for the period 19th July, 1969 to 31st

December, 1969 along with the Accounts and the Auditor's Report thereon.

- (vii) Report on the working and activities of the United Bank of India for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (viii) Report on the working and activities of the Dena Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (ix) Report on the working and activities of the Syndicate Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (x) Report on the working and activities of the Union Bank of India for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (xi) Report on the working and activities of the Allahabad Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (xii) Report on the working and activities of the Indian Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (xiii) Report on the working and activities of the Bank of Maharashtra for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon.
- (xiv) Report on the working and activities of the Indian Overseas Bank for the period 19th July, 1969 to 31st December, 1969 along with the Accounts and the Auditor's Report thereon [Placed in Library. See No. LT—640/71.]